

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 74 of 2015 and 102 of 2015

Dated: 03rd December, 2015

In the matter of:-

A.No. 74 of 2015

Meghalaya Power Distribution Corporation Ltd. Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission & Anr. ... Respondent(s)

A.No. 102 of 2015

Byrnihat Industries Association Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission & Ors. ... Respondent(s)

ORDER

Bench not assembled today.

Post these Appeals for hearing on **2nd February, 2016.**

Court Master

rkt